



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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Reserved on : 21st August, 2012
Date of Decision : 4th October, 2012

+ **ITA NO.583/2010**

COMMISSIONER OF INCOME TAXAppellant
 Through: Mr. Sanjeev Sabharwal, Sr. Standing
 Counsel with Mr. Puneet Gupta, Jr.
 Standing Counsel with Ms. Gayatri
 Verma, Advocate.

Versus

URMILA LODHIRespondent
 Through: Mr. R. K. Sharma, Advocate.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

R.V. EASWAR, J.:

For Order see ITA No.1132/2007.

(R.V. EASWAR)
JUDGE

(S. RAVINDRA BHAT)
JUDGE

OCTOBER 04, 2012
 gm